

**Prices of newly introduced drugs**

2175. SHRI MANOJ BHATTACHARYA:  
SHRI N.K. PREM A. CHANDRAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware of the newspaper reports that prices of most of the newly introduced drugs are exorbitantly high; and

(b) if so, the details of the newly introduced drugs during the last two years and their prices?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMESH BAIS): (a) Prices of bulk drugs listed in the First Schedule of Drugs (Prices Control) Order, 1995 and their formulations are fixed/revised by the National Pharmaceutical Pricing Authority (NPPA). Presently, 74 bulk drugs are listed in the Scheduled. In cases of all other drugs, including newly introduced drugs, the NPPA does not fix the price. New drugs are approved by other Drugs Controller General of India in the Ministry of Health & Family Welfare on the basis of safety efficacy data furnished by the applicant as per the 'Schedule Y' of the Drugs and Cosmetics Rules.

(b) During the period from July, 1998 to June, 2000, 43 new drugs have been approved.

**Import of formulations by multinational drug companies**

2176. SHRI RAMACHANDRA KHUNTIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of finished formulations being imported by multinational drug companies and the import of each during the last three years, quantity-wise and value-wise;

(b) the sources of import of each formulations;

(c) the sales turnover during the above period; and

(d) the names of drugs on which each is based?